

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.289 of 2014

Dated : 3rd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**D. Subrahmanya Bhat
Versus**

....Appellant(s)

**Karnataka Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G.

ORDER

Admit. Issue notice to the Respondents returnable on 07.01.2015. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **07.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js